

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 118**  
**(IB)-316(PB)/2020**

**IN THE MATTER OF:**

M/s. Neo Industries	...	Applicant/Petitioner
Vs		
M/s. Nikko Auto Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 27.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 17.03.2021.



**(Nirmala Vincent)**  
**Court Officer**

27.01.2021  
Deepak Kumar